

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
(IB)-264(PB)/2023
New IA/6149/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 21.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,
Mr. Shreyas Edupuganti, Advs.

For the Respondent :

ORDER

New IA/6149/2023:-

This is an application filed by the Resolution Professional in terms of Regulation 13(2)(d) of the IBBI (IRP for CP) Regulations, 2016 for placing on record the detail list of creditors. Heard the submissions made by Ld. Counsel for the Applicant. The list of creditors as annexed is taken on record with just exceptions. The present application i.e. New IA/6149/2023 is **disposed off**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)